

19.10.94

Hon. Mr S. Das Gupta. AM.

None for the applicant. On 23.3.94 also none appeared on behalf of the applicant. Adjourned.

List this Case on 7.12.1994 for admission. If none appeared on behalf of the applicant on that date also the Case shall stand dismissed in default.

Wf

AM.

07/12/94

Hon. Mr. S. Das Gupta, AM.

Hon. Mr. J. S. Dhalwal, JM.

None for the applicant. On the earlier two occasions also none appeared on behalf of the applicant and it was ordered on 19.10.94 that in case none appeared on behalf of the applicant on the next date also, the case shall be dismissed in default. Since there is no appearance on behalf of the applicant even after the list was revised and there is no request for adjournment, the case is dismissed in default.

J. S. D.

Wf  
AM.

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